

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3836**  
TO BE ANSWERED ON 08.12.2016

**PAYMENT OF ARREARS UNDER PMGSY**

**3836. SHRI RAMDAS C. TADAS:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government have not yet made the payment for the work undertaken by Maharashtra Government during financial years 2014-15 and 2015-16 under Pradhan Mantri Gramin Sadak Yojana (PMGSY);
- (b) if so, the details thereof and the reasons therefor and the time by which the payment of the arrears will be made;
- (c) whether quality standards are strictly adhered to in the State while constructing rural roads under the scheme; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): Year-wise details of funds released to the State of Maharashtra for implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) are as under:

**(Rs in crore)**

<b>Year</b>	<b>Fund released</b>
2014-15	212.52
2015-16	553.30

(c) & (d): The payment to Contractors for PMGSY works is made by the State Rural Road Development Agency (SRRDA), Maharashtra and the Project Implementation Units (PIUs) and not by the Central Government. Rural Roads is a State subject and PMGSY is a one time special intervention of the Government of India to improve rural infrastructure through construction of all weather roads to eligible habitations. The technical specifications and geometric design standards given in Rural Roads Manual/Hill Road Manual as well as other relevant specifications published by the Indian Road Congress (IRC) have resulted in construction of quality roads under PMGSY. The programme guidelines also provide for a three tier Quality Control Mechanism PMGSY. 1st tier is in-house quality control, by establishment of field labs to test the quality of materials and workmanship. 2nd tier is independent monitoring of construction quality by State Quality Monitors (SQMs). The 3rd tier is envisaged as an independent monitoring mechanism at the central level. Under this tier, the independent National Quality Monitors (NQMs), are engaged for inspections of roads, selected at random. Whenever quality of any road work is graded as "Satisfactory Requiring Improvement (SRI)" or "Unsatisfactory (U)" the State Government has to ensure that the contractor replaces the material or rectifies the workmanship (as the case may be) within a stipulated time period.

Action Taken Reports of the road works graded as Satisfactory Requiring Improvement (SRI) and Unsatisfactory (U) by the SQMs are monitored by the respective State Governments. Similarly, for road works graded as Satisfactory Requiring Improvement (SRI) and Unsatisfactory (U), on the basis of observations of NQMs, Action Taken Reports are monitored and processed by National Rural Roads Development Agency.